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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/93/252/HDB/2017
NAME OF THE COMPANY	V-Tech Projects (India) Private Limited
NAME OF THE PETITIONER(S)	V-Tech Projects (India) Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahadev Tirunagari	PCS	mahadev.PCS@gmail.com 9866620104	
ASHISH KUMAR GAGGAR	PCS	ashishgagar.PCS@gmail.com 9849223007	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Mahadev Tirunagari, Learned PCS and Shri Ashis Kumar Gagar,  
Learned PCS for the Petitioner.

After discussing the matter at length, the Learned Counsel for the Petitioner expressed his willingness to withdraw the CA, with a liberty to file fresh CA for the same cause of action. He has filed a memo dated 06.10.2017 for the same.

CA disposed of by separate orders.

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